

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/IBC/184/2023

NAME OF THE PETITIONER : Surya Batteries

NAME OF THE RESPONDENT(S) : Priyam Industries and Engineering Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Vivekanandh for the Petitioner. Ld. Counsel Mr. Sriram for the Respondent.

In this case the pleadings are complete.

During the last hearing Respondent was directed to pay the undisputed amount of Rs.65,00,000/- which has been paid on 04.05.2024 and a memo has been filed vide diary no.2422 dated 13.05.2024.

List the Petition for **physical hearing on 09.08.2024.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk